

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 59 of 2014 & IA-111 of 2014 and
Appeal No. 120 of 2014

Dated : **16th October, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 59 of 2014 & IA-111 of 2014

Madhya Pradesh Power Generating Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1
Mr. Rajiv Srivastava for R-2
Mr. Pradeep Misra for R-2
Mr. G. Umapathy
Ms. R. Mekhala for MPPGCL

Appeal No. 120 of 2014

M.P. Power Management Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Ms. R. Mekhala
Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1
Mr. Rajeev Srivastava for R-2
Mr. Pradeep Misra for R-2
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **19th November, 2014.**

(Justice Surendra Kumar)
Judicial Member
vt/jps

(Rakesh Nath)
Technical Member